



CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 654/2001
in
OA 2019/2000

New Delhi, this the 22nd day of February, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Manohar Lal
S/o Late Shri Bhagwan Singh
R/o J-80, Jahangirpuri
DELHI - 110 033.

...Petitioner

(By Advocate Shri B.L.Babber)

V E R S U S

1. Director of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi.
2. Shri B.Srivastava
Deputy Director of Education
North-West District, Hakikat Nagar
Kingsway Camp, Delhi.

...Respondents

(By Advocate Shri Rajan Sharma through
proxy counsel Shri Ashwini Bhardwaj

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We have heard both the learned counsel for the parties.

2. On the last date of hearing, a copy of the order dated 15-2-2002 passed by the respondents in pursuance of Tribunal's order dated 9-5-2001 in OA 2019/2000 had been handed over to the learned counsel for the applicant who had sought some time to study the case further. That order has been placed on record and has been perused by us.

3. The main contention of Shri B.L.Babber, learned counsel for the petitioner is that the aforesaid order which has been passed by the

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respondents dated 15-2-2002 is not a reasoned and speaking order and shows non-application of mind. We are unable to agree with this contention because a perusal of the order clearly shows an application of mind and it gives reasons why the competent authority has arrived at ^{the} conclusion. The order is supported by the reasons in detail, with which we are fully satisfied that there is no justification to continue with the present CP 654/2001 against the respondents. The directions of the Tribunal in order dated 9-5-2001 in OA 2019/2000 have been fully complied with by the respondents.

4. In the above facts and circumstances of the case, CP 654/2001 is dismissed. Notices to the alleged contemnors are discharged. File be consigned to the Record Room.

/vks/

(GOVINDAN S. TAMPI)
MEMBER (A)

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (J)